

(c) The Fourth Central Pay Commission have made some recommendations relating to pay scales of IES Officers and Government decision on these recommendations will be taken along with all other Group A Services.

Releasing detained children

1167. SHRI D. L. BAITHA : Will the Minister of WELFARE be pleased to state :

(a) the details of the decisions taken at the meeting of the Ministers and Secretaries of Social Welfare held at Calcutta on 21 January, 1987;

(b) whether a decision was taken at the meeting to transfer all the children held in jails to welfare homes; and

(c) if so, the action taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b) Conference of State Welfare Ministers and Secretaries incharge of the juvenile justice system held on 21 January, 1987 in New Delhi, has agreed upon a time-frame for the enforcement of newly enacted Juvenile Justice Act, 1986 from 1 May, 1987, so as to ensure that no child under any circumstance is lodged in jail.

(c) A draft of model rules under the new Act has been prepared and circulated among all the States and Union Territories for necessary action. In addition, a scheme for the prevention and control of juvenile social maladjustment has been included under the Seventh Five Year Plan, as a centrally sponsored scheme, to facilitate States and Union Territories to create/upgrade the infrastructure required for the enforcement of the Juvenile Justice Act, 1986.

Delay in clearance of project

1168. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of

ENVIRONMENT AND FORESTS be pleased to state :

(a) the number of irrigation and road projects of Rajnandgaon District (M. P.) pending clearance for long; and

(b) the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) :

(a) and (b) No irrigation or road project of Rajnandgaon District of M. P. is pending clearance from the environmental or forestry angles.

Inclusion of Delhi in Self Employment for Educated Unemployed Scheme

1169. SHRI V. S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether Self Employment for Educated Unemployed Scheme covers people residing in Delhi;

(b) if not, the reasons therefor; and

(c) whether Government propose to extend the scheme to Delhi also ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The Scheme for providing Self-Employment to the Educated Unemployed Youths (SEEU) is presently intended to cover educated youths living in rural, semi-urban and urban areas. The scheme does not cover metropolitan areas i. e. cities with population of more than 10 lakhs as per 1981 census. Thus, Delhi is not covered by the Self-Employment Scheme for Educated Unemployed Youths.

Unreconciled amounts in nationalised banks

1170. PROF. RAM KRISHNA MORE : Will the Minister of FINANCE be pleased to state :

(a) whether huge amount is lying unreconciled in various nationalised banks;